NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

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C.P. No. 132 /2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th March, 2017, 10.30 A.M.

lame of the Company		Holtzman Systems Limited		
0-1-	Under Section	14 (1)		
51. 10.	Name & Design Representative (I	ation of Authorized N CAPITAL LETTERS)	Appearing on behalf of	Signature with date
y . (CS ALKA Swan		PETITIONER	Alle Scoani 16/03/2017

ORDER

Ld. Counsel for the petitioner is present.

Heard. Admit, Issue Notice.

Petitioner is to comply with Rule 35 of the NCLT Rules regarding publication of notice once in "Business Standard" and once in local vernacular returnable by 10/05/2016. Petitioner is to file affidavit within 7 days regarding service of notice.

List the matter on 10/05/2017.

(S. Vijayaraghavan) Member (T)

(Vijai Pratap Singh) Member (J)